

ITEM NO.25

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 6023/2022

COMMERCIAL AUTO SALES P. LTD

Petitioner(s)

VERSUS

COMMISSIONER OF COMMERCIAL TAX

Respondent(s)

IA No. 198487/2023 - APPLICATION FOR PERMISSION
IA No. 60773/2022 - APPLICATION FOR PERMISSION
IA No. 49427/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 198488/2023 - EXEMPTION FROM FILING O.T.
IA No. 49428/2022 - EXEMPTION FROM FILING O.T.
IA No. 53694/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 30-11-2023 These matters were called on for hearing today.

For Petitioner(s)

Mr. Pawanshree Agrawal, AOR
Ms. Shubhangi Negi, Adv.

For Respondent(s)

Mr. Bhakti Vardhan Singh, AOR
Mr. Ankit Khatri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld. counsel for the sole respondent prays for and is
granted four weeks' time for filing counter affidavit.

List again on 18.1.2024.

H. SHASHIDHARA SHETTY
Registrar